

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

CP 53 (ND)/2009

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
14.12.2017

NAME OF THE COMPANY: M/s Data Infosys Ltd.

SECTION OF THE COMPANIES ACT: 397/398

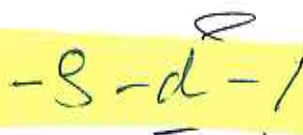
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s):	Mr. Narender M. Sharma, Mr. Vivek Malik, Mr. Dhawal Jain, Ms. Prachi Gupta, Mr. Aditya Singh, Mr. Akshay Arya, Advocates		
	For the Respondent (s):	Mr. Ramesh Singh and Ms. Swaralipi Deb Roy, Advocates		


ORDER

Mr. Ramesh Kumar, Advocate, who had requested for the matter to be taken up post lunch today, is not here.

A request for adjournment is made on his behalf.

At request adjourned to 19th January, 2018.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)